

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 899**

**TO BE ANSWERED ON THE 07<sup>TH</sup> FEBRUARY, 2023/ MAGHA 18, 1944 (SAKA)**

**CITIZENSHIP CERTIFICATES TO IMMIGRANTS**

**899. SHRI GAURAV GOGOI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**the details of every instance of the Ministry empowering district collectors to grant citizenship certificates to immigrants along with the names of the communities and country of origin, since 2014, year and district-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI NITYANAND RAI)**

**In exercise of powers conferred by Section 16 of The Citizenship Act, 1955, the Central Government has delegated its power to grant citizenship by registration under Section 5 and by naturalisation under Section 6 of The Citizenship Act, 1955 to the Collectors of following 31 Districts for speedy disposal of citizenship applications of person belonging to minority communities of Afghanistan, Bangladesh and Pakistan namely, Hindu, Sikh, Jain, Buddhist, Parsi and Christian :**

<b>Year</b>	<b>Name of the District</b>
<b>2016</b>	<p><b>(i) Raipur in the State of Chhattisgarh.</b></p> <p><b>(ii) Ahmedabad, Gandhinagar and Kutch in the State of Gujarat.</b></p> <p><b>(iii) Bhopal and Indore in the State of Madhya Pradesh.</b></p> <p><b>(iv) Nagpur, Mumbai, Pune and Thane in the State of Maharashtra.</b></p> <p><b>(v) Jodhpur, Jaisalmer and Jaipur in the State of Rajasthan.</b></p> <p><b>(vi) Lucknow in the State of Uttar Pradesh.</b></p> <p><b>(vii) West Delhi and South Delhi in the Union Territory of Delhi.</b></p> <p><b>The delegation of power to above mentioned District Collectors and Secretary Home of the State Government to grant citizenship was initially for two years.</b></p>
<b>2018</b>	<p><b>Delegation of power done in the year 2016 was extended beyond two years till further orders.</b></p>
<b>2021</b>	<p><b>(i) Morbi, Rajkot, Patan and Vadodara in the State of Gujarat.</b></p> <p><b>(ii) Durg and Balodabazar in the State of Chhattisgarh.</b></p> <p><b>(iii) Jalore, Udaipur, Pali, Barmer and Sirohi in the State of Rajasthan.</b></p> <p><b>(iv) Faridabad in the State of Haryana.</b></p> <p><b>(v) Jalandhar in the State of Punjab.</b></p>
<b>2022</b>	<p><b>Anand and Mehsana in the State of Gujarat.</b></p>

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